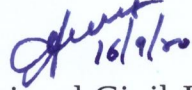


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
HEARING	ARGUMENTS
1. O.S. 1686/2007	O.S. 776/2008
2. O.S. 1856/2007	FDP 4/2010
3. O.S. 1652/2013	O.S. 216/2015
4. O.S. 1142/2016	O.S. 1544/2019
5. MISC. 23/2010	O.S. 774/2014
6. O.S. 600/2019	EVIDENCE
EVIDENCE	O.S. 306/2016
7. O.S. 1116/2004	O.S. 340/2016
8. EX. 32/2005	O.S. 854/2016
9. O.S. 406/2013	O.S. 1100/2016
10. O.S. 1070/2014	O.S. 1466/2016
11. O.S. 1310/2014	O.S. 1014/2017
12. O.S. 148/2019	O.S. 1018/2017
13. MISC. 33/2019	O.S. 1292/2019
14. O.S. 804/2007	O.S. 652/2014
15. O.S. 1226/2018	EX. 22/2009


16/9/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	O.S. 233/2017 (HEARING) IA/1/2017		GOWRI RAMESH Vs KAMESH K S	
2	O.S. 401/2017 (HEARING) IA/1/2017		K LALITHA Vs RUKKAMMA	
3	O.S. 452/2019 (HEARING) IA/1/2019		DEB KUMAR CHOWDHURY Vs S. BHASKAR	S.D VIJAYALAKSHMI
<u>1.00- 2.00 PM</u>				
4	O.S. 1201/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013		DHANALAKSHMI Vs PUTTAMMA	V. VISHWANATH
5	O.S. 1301/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		RAMYA P. Vs SARASWATHI	R.KRISHNA MURTHY AND OTHERS
6	O.S. 1599/2013 (EVIDENCE.) IA/1/2013		GEETHA Vs RAMANNA	K. MUNIRAJU
7	O.S. 1005/2014 (EVIDENCE.) IA/1/2014		B. C. NANDA Vs RAGHAVENDRA RAO	M.G.SATEESHA
8	O.S. 1239/2014 (EVIDENCE.) IA/1/2014		M.NARAYANASWAMY Vs V.SRINIVAS	H.M.G
<u>3.00- 4.00 PM</u>				
9	O.S. 339/2015 (EVIDENCE.) IA/1/2015		MASTHAN SAB Vs BHANU BEE	M.D. BASAVANNA AND OTHER ADVOCATES
10	O.S. 1001/2015 (EVIDENCE.) IA/1/2015		M.YARAB BASHA Vs NANJAMMA	BASAVARAJU BELAVANGALA
11	O.S. 235/2011 (HEARING)		ABRAHAM Vs ANNAIAH REDDY	
12	O.S. 381/2014 (HEARING) IA/1/2014		PRASHANTH REDDY Y. Vs ASMA	D.R.SRINIVAS AGOWDA
13	O.S. 1063/2015 (HEARING) IA/1/2015		MAYUR CONSTRUCTIONS REPTD BY MUNIRAJ REDDY Vs N.C.KAR	SANJIVA V. BELAGALI

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 867/2018 (HEARING) IA/1/2018 IA/2/2018		KUMARI AROGYA MARY KEERTHAN REP BY SHANTHA MARY Vs ANTHONY MARY	A. SHIVARAM
15	O.S. 962/2018 (HEARING) IA/1/2018 IA/2/2018		SANTHOSH BENNET VAS REP BY ASHOK PRABHU Vs A. KRISHNAPPA	CYRIL PRASAD PAIS
16	O.S. 1327/2018 (HEARING) IA/1/2018		A. MOHAMMED RASOOL ALIAS MUJEEB PASHA Vs AMMERJAN SAB	G. MANIVANNAN
17	O.S. 1299/2019 (HEARING) IA/1/2019		SHANTHA KUMARI Vs C. SATISH KUMAR	M.MOHAN KUMAR AND ASSOCIATES
18	O.S. 171/2020 (HEARING) IA/1/2020		SHASHANKA SURESH Vs K C KRISHNA REDDY	C.NAGARAJ
19	O.S. 539/2020 (AMENDMENT) IA/1/2020		G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
20	O.S. 141/2015 (EVIDENCE.) IA/1/2015		LAKSHMAMMA Vs GOVINDAPPA	CHANDRAPPA T
21	O.S. 1443/2016 (EVIDENCE.) IA/1/2016		JAYA BHARATHI Vs OPTIONS ADVERTISING REP BY R K N PILLAI	SUBBI REDDY
22	O.S. 903/2017 (EVIDENCE.) IA/1/2017		VENKATALAKSHMAMMA Vs MUNIRAJU	R A DEVANAND
23	O.S. 1179/2005 (ARGUMENTS)		VENKATARAMANAPPA Vs G S NARAYANA RAO	
24	O.S. 303/2013 (ARGUMENTS) IA/1/2013		MUNINANJAPPA Vs SIDDALINGAPPA	N.M. MANJUNATH
25	O.S. 825/2013 (ARGUMENTS) IA/1/2013		SATHISH S.N. Vs S. KRISHNA REDDY	G. MANJUNATH
26	O.S. 515/2014 (ARGUMENTS) IA/1/2014		KUNDURAPPA Vs DODDAGANGAMUNIYAPPA @ GANGAMUNIYAPPA	M. PRAKASH
27	O.S. 379/2016 (ARGUMENTS) IA/1/2016		T.Y.GOVINDAPPA Vs RAJANNA	SANTHOSH.P

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 49/2017 (ARGUMENTS)		REKHAPRIYA M N Vs H MANJUNATH	NAGAI AH.
29	O.S. 451/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		SELLADURAI SELLAPAAN Vs G. OMPRAKASH	RAMESH ADITHYA
30	O.S. 571/2019 (ARGUMENTS) IA/1/2019		DEVENDARANATH BHARGAVA Vs CMR DEVELOPERS REP BY B K MOHAN KUMAR AND N R SRIDHAR REDDY	M N SRINIVAS
31	O.S. 753/2020 (ORDERS.) IA/1/2020		S ANANTHA PADMANABHA Vs NAGAMMA ALIAS NAGARTHNAMMA	CHOKKA REDDY
32	O.S. 1547/2019 (OBJECTIONS) IA/1/2019 IA/2/2019		SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN Vs SUNDARA RAMA REDDY	ABHINAV R.
Cases listed below are adjourned due to Covid 19				
33	O.S. 987/2014 (A.D.R) IA/1/2014 IA/2/2014	19-09-2020 (4.00- 5.00 PM)	RAJANNA Vs THE TAHSILDAR	M.MUDDAYYA AND OTHERS
34	O.S. 495/2018 (A.D.R) IA/1/2018 IA/2/2018	19-09-2020 (4.00- 5.00 PM)	K K CHACKO Vs RADHAMMA	DILRAJ ROHIT SEQUEIRA
35	O.S. 561/2018 (A.D.R) IA/1/2018	19-09-2020 (4.00- 5.00 PM)	VIKAS CHATURVEDI Vs S. BHASKAR	S.D VIJAYA LAKSHMI
36	O.S. 683/2018 (A.D.R) IA/1/2018 IA/2/2018	19-09-2020 (4.00- 5.00 PM)	RAJASHEKAR Vs HANUMAKKA	IMBRAN PASHA
37	O.S. 919/2018 (A.D.R) IA/1/2018	19-09-2020 (4.00- 5.00 PM)	ASHOK KUMAR Vs RAJANNA	D VENUGOPAL
38	O.S. 1539/2018 (A.D.R) IA/1/2018 IA/2/2018	19-09-2020 (4.00- 5.00 PM)	A.A. DAKSHINAMURTHY Vs SYED JAFFAR	A CHANDRACHUD
39	O.S. 435/2019 (A.D.R) IA/1/2019 IA/2/2019	19-09-2020 (4.00- 5.00 PM)	JAYAMMA Vs K. VENKATESH BABU	BHASKAR D.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 543/2019 (A.D.R) IA/1/2019	19-09-2020 (4.00- 5.00 PM)	AYYANNA Vs K L SANTOSH	SHANKARACHAR. S
41	O.S. 591/2019 (A.D.R) IA/1/2019	19-09-2020 (4.00- 5.00 PM)	ARUNA NICHANI Vs P.K. SHIVAKUMAR	S.V GIRIDHAR
42	O.S. 629/2019 (A.D.R) IA/1/2019	19-09-2020 (4.00- 5.00 PM)	SRINIVASA MURTHY Vs M. LAKSHAMAN	A. HANUMANTHAPPA
43	O.S. 993/2019 (A.D.R) IA/1/2019	19-09-2020 (4.00- 5.00 PM)	K.M NANJAPPA Vs J. RANGASWAMY	N. AND N
44	O.S. 1185/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	19-09-2020	V. A. NAVEEN Vs M. G. RAJAKUMAR	A. CHANDRACHUD
45	O.S. 1647/2014 (A.D.R) IA/1/2014 IA/2/2014	19-09-2020	M GOPI Vs P SHUKLADEVI	N.R.R AND OTHERS
46	O.S. 39/2015 (A.D.R) IA/1/2015	19-09-2020	R.SUDARSHANA Vs M.RAMESH	A AND M LEGAL
47	O.S. 385/2018 (A.D.R) IA/1/2018	19-09-2020	.G. OMPRAKASH Vs CHALLADORAI	A, VENKATA REDDY
48	O.S. 91/2013 (EVIDENCE.) IA/1/2013	29-09-2020 (1.00- 2.00 PM)	T.SHANKAREGOWDA Vs K.S.SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
49	O.S. 639/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	29-09-2020 (1.00- 2.00 PM)	B.P.BABITHA Vs MUNIRAJU ALIAS UPENDRA	H.V.DEVARAJU AND OTHERS
50	O.S. 1185/2013 (EVIDENCE.) IA/1/2013	29-09-2020 (1.00- 2.00 PM)	B. RAMANJINAPPA Vs R. GURURAJ	PRADEEP NAIK, K AND OTHERS
51	O.S. 421/2012 (EVIDENCE.) IA/1/2012	29-09-2020 (12.00- 1.00 PM)	V DEVANDRAPPA Vs P.R SATHYAVATHI	M.MOHAN KUMAR
52	O.S. 741/2012 (EVIDENCE.)	29-09-2020 (12.00- 1.00 PM)	SUDHABAI S. KALKUNDRI Vs MALLIKARJUNA	MAHESH S. KAMMAR
53	O.S. 1193/2012 (EVIDENCE.) IA/1/2012	29-09-2020 (12.00- 1.00 PM)	C. MUNIRAJU Vs MUNIVENKATAPPA	KRISHNA G.
54	O.S. 1267/2012 (EVIDENCE.)	29-09-2020 (12.00- 1.00 PM)	BRIAN D SOUZA Vs ALBERT LOBO	ROHIH GOWDA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1537/2012 (EVIDENCE.) IA/1/2012	29-09-2020 (12.00- 1.00 PM)	SREERAMALU Vs CABLE SRINIVAS	K VENKATESH
56	O.S. 89/2013 (EVIDENCE.) IA/1/2013	29-09-2020 (12.00- 1.00 PM)	M.DEVARAJ Vs K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
57	O.S. 223/2016 (DEFENCE EVIDENCE) IA/1/2016	29-09-2020 (3.00- 4.00 PM)	S BASAVARAJU Vs V BASAVARAJU	LOKESH R
58	O.S. 345/2016 (APPEARANCE OF PARTY) IA/1/2016	29-09-2020 (3.00- 4.00 PM)	MANJULA Vs K.THYAGARAJU	M.S.PRAKASH.
59	O.S. 781/2014 (A.D.R) IA/1/2014	29-09-2020 (4.00- 5.00 PM)	P. B. SHIVAKUMAR Vs P. R. CHANDRASHEKAR	R. SHYAMA
60	O.S. 1163/2012 (EVIDENCE.) IA/1/2012	29-09-2020	ANUSUYA. N. Vs NAGAMALLESHWARI	B. S. BYREGOWDA
61	O.S. 293/2008 (EVIDENCE.) IA/1/2008 IA/2/2008 IA/3/2008	06-10-2020 (12.00- 1.00 PM)	VASANTH KUMAR Vs K. DODDA LAKSHMAN	SATYAKI ASSOCIATES
62	O.S. 585/2010 (EVIDENCE.) IA/1/2010	06-10-2020 (12.00- 1.00 PM)	T. K. DURAISWAMY Vs CHALUVARAJU	S. V. VENUGOPAL
63	O.S. 701/2010 (EVIDENCE.) IA/1/2010	06-10-2020 (12.00- 1.00 PM)	SRINIVASA Vs DODDAPPAYANNA	B.V. RAMA MOORTHY
64	O.S. 599/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	06-10-2020 (12.00- 1.00 PM)	SIWANI H J Vs KRISHNAPPA	KUMAR and KUMAR ADVOCATES
65	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	06-10-2020 (12.00- 1.00 PM)	M SUBRAMANI Vs E . SUBRAMANI	PRASAD REDDY. G.S
66	O.S. 1173/2011 (EVIDENCE.) IA/1/2011	06-10-2020 (12.00- 1.00 PM)	AKKAYYAMMA Vs DODD PILLAMMA	BABU
67	O.S. 1225/2011 (EVIDENCE.) IA/1/2011	06-10-2020 (12.00- 1.00 PM)	RADHAKRISHNA RAO Vs RADHAKRISHNA RAO	SRINIVASA GOWDA
68	O.S. 461/2011 (EVIDENCE.)	06-10-2020	MUNIYAPPA Vs VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
69	O.S. 709/2004 (EVIDENCE.) IA/1/2004	07-10-2020 (12.00- 1.00 PM)	B.NAGARAJU Vs BASAPPA	S.R.SRINIVASAMURTHY and S.P.SRINATH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
70	O.S. 679/2020 (SUMMONS) IA/1/2020	07-10-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs R SAVITHA	J S ADVOCATES AND LEGAL CONSULTANTS
71	O.S. 681/2020 (SUMMONS) IA/1/2020	07-10-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs VIJAYASHEKARAI AH H B	J S ADVOCATES AND LEGAL CONSULTANTS
72	O.S. 683/2020 (SUMMONS) IA/1/2020	07-10-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs A SUDHARSHANA	J S ADVOCATES AND LEGAL CONSULTANTS
73	O.S. 685/2020 (SUMMONS) IA/1/2020	07-10-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs D R VENKATESH	J S ADVOCATES AND LEGAL CONSULTANTS
74	O.S. 687/2020 (SUMMONS) IA/1/2020	07-10-2020	AISHWARYA HOMES REP BY G SUDHAKAR Vs K SREENIVASULU REDDY	J S ADVOCATES AND LEGAL CONSULTANTS
75	O.S. 375/2020 (SUMMONS) IA/1/2020	02-11-2020	MUNIRATHNAMMA Vs K.MUNISWAMY	JEEVAN.K
76	O.S. 527/2020 (SUMMONS) IA/1/2020	02-11-2020	P VENUGOPAL Vs BHASKAR DHIKSHITH	B K MOHAN
77	O.S. 531/2020 (SUMMONS)	02-11-2020	CANARA BANK, CHIKKA BANAVARA BRANCH, REP BY ITS SENIOR BRANCH MANAGER AND P A HOLDER ARCHANA Vs MARUTHI INDUSTRIES, A PROPRIETORSHIP CONCERN, REP BY ITS PROPRIETOR M MARUTHI	H M MANJUNATH
78	O.S. 387/2012 (CALL ON) IA/1/2012	02-11-2020	KUMUDA C. R. Vs RADHA	K.V. VENKATESH